HIGH COURT OF SIKKIM

Record of proceedings

I.A. No. 01 of 2024 IN R.F.A. No.138/2024 (Filing No.)

JAWAHAR PRASAD GUPTA APPELLANT

VERSUS

SUNIL KUMAR GUPTA RESPONDENT

Date: 22.04.2025

CORAM:

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Appellant : Mr. Uma Shankar Sarda, Advocate.

Mr. Adarsh Gurung, Advocate.

For Respondent : Mr. A. Moulik, Senior Advocate with

Mr. Ranjit Prasad, Advocate Ms. Laxmi Khawas, Advocate

Ms. Neha Kumari Gupta, Advocate.

Mr. Junaid Raja, Advocate.

.

- 1. The response to the application for condonation of delay has been filed by the respondent. The learned counsel appearing on behalf of the appellant seeks an adjournment on the ground that the learned Advocate on record is unable to appear today due to his personal difficulties. Not opposed by the learned Senior Counsel appearing for the respondent.
- **2.** List this matter on 27.05.2025.

Judge

Index: Yes / No to/ Internet: Yes / No